NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

Dated 02nd November, 2026

ORDER UNDER RULE 28(4) OF THE NCLT RULES, 2016

Ref: Notice dated 14.10.2026 issued under Rule 28(2)

This Registry had listed 36 Petitions / Applications / documents pending for removal of objections / defects in terms of Rule 28 (2) of the National Company Law Tribunal Rules, 2016, vide Notice under reference. A time of 7 days w.e.f. the date of issue of the aforestated Notice was also provided to remove the defects in the respective matters listed at Annexure 'A' therein. Despite the time granted as above, the Petitions / Applications / documents filed before this Bench under the Companies Act, 2013 & the IBC 2016, as listed in the Annexure herein, are still pending removal of objections / defects.

2. Therefore, since the parties concerned have not taken any steps for the removal of the defect(s) within the time stipulated vide Notice dated 14.10.2026 issued under Rule 28 (2) of the National Company Law Tribunal Rules, 2016, it is notified that **each of the Applications / Petitions / documents - as listed in the Annexure herein – are hereby declined to be registered in terms of Rule 28 (4) of the National Company Law Tribunal Rules, 2016**. These pleadings / documents shall accordingly be closed and archived in the DMS portal.

3. If any party concerned is aggrieved by this decision, they may file an Appeal within 15 days as per Rule 63 of the National Company Law Tribunal Rules, 2016, before the designated Appellate Authority of NCLT.

2/11/2026

Deputy Registrar

Encl.: Annexure, as above

To

1. Advocates / Professionals concerned – by email
2. Notice Board
3. NCLT Website
4. Guard File

ANNEXURE

NATIONAL COMPANY LAW TRIBUNAL.

KOCHI BENCH, COURT NO:1

LIST OF PENDING PETITIONS/APPLICATIONS/DOCUMENTS ARCHIVED AS PER ORDER DATED 02.11.2026 ISSUED UNDER RULE 28(4) of the NCLT Rules,2016.

02.11.2026

Sl. No	Dairy No,E-Filing No & DATE	DOCUMENT TYPE & CASE NUMBER	NAME OF PETITIONER	NAME OF RESPONDENT	NAME OF ADVOCATE/ PROFESSIONAL	DEFECT NOTIFIED DATE	REMARKS
1	3214117/00786/2026 15.07.2026	Fresh IA In CP(IBC)/47/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	Korah John	Siddhi Butala Mehta	28.07.2026	
2	3214117/00910/2026 13.08.2026	Fresh IA In CP(C/ACT)/(19-32)/KOB/2026	Union of India	Mary Matha Popular Nidhi Ltd & 13 Others	Renjith R	13.08.2026	
3	3214117/00905/2026 11.08.2026	Fresh CP (Sec 241-242)	Igniva Infrastructure Private Limited & Anr	Green Metro Developers & Builders Pvt Ltd	Akhil Suresh	17.08.2026	
4	3214117/00942/2026 20.08.2026	Fresh CP (Sec 241-242, 213)	Abhishek P.V & Anr	Macew Mining Pvt Ltd & 3 Others	Akhil Suresh	25.08.2026	
5	2552/2026 3214117008862025/7 04.08.2026	Memo In Company Appeal(C/ACT)/01/KOB/2026	Aarcha Minor & Anr	Invis Private Limited & Others	Vijay V Paul	10.08.2026	
6	2598/2026 3214117005922026/2 31.07.2026	RD Report In CP(CAA)/04/KOB/2026 In CA(CAA)/03/KOB/2026	Kalyan Silks Trichur Pvt Ltd And Kalyan Silks Private Limited	Nil	Regional Director, South Western Region	12.08.2026	
7	3214117006842026/1 11.08.2026	Cost Memo In CA(IBC)/02/KOB/2026 Ib IBA/11/KOB/2020	Janaki R	Annie Abraham, Liquidator	Mayur Jugtawat	12.08.2026	
8	3214117005662023/23 10.08.2026	Reply (R3-R5) In IA(IBC)/375/KOB/2023 In IBA/11/KOB/2020	Bejo Thomas	Annie Abraham, Liquidator	Akhil Suresh	13.08.2026	
9	2686/2026 3214117001372026/8 18.08.2026	Written Submission In CP(C/ACT)/03/KOB/2026	Puvathumkadavil Anil Kumar	Logilinks Network Pvt Ltd & Anr	Varghese K Paul	18.08.2026	
10	2680/2026 3214117006532026/3 11.08.2026	Reply In CP(CAA)/05/KOB/2026 IN CA(CAA)/05/KOB/2026	ABC Imports and exports India Pvt Ltd And ABC Buildwares India Pvt Ltd	Nil	Accounts Dept. ABC Buildwares	18.08.2026	
11	3214117009562023/17 29.07.2025	ROC Report In IA(C/ACT)/45/KOB/2024 In CP(C/ACT)/26/KOB/2023	Vivek Menon Pk	Green Hearts Pvt Ltd	The Registrar of Companies	31.08.2026	
12	2635/2026 3214117002542026/1 14.08.2026	Affidavit of Service In CP(C/ACT)/33/KOB/2026	Padmini Saseendran & 3 Others	Dharaco Developers Pvt Ltd & 2 Others	Harikumar G Nair	31.08.2026	

ANNEXURE

13	3214117008392024/46 31.08.2026	Written Submissions In IA(C/ACT)/203/KOB/2025 In CP(C/ACT)/24/KOB/2024	Ritu Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Nitish Satheesh Shenoy	01.09.2026	
14	2794/2026 3214117011192024/17 02.09.2026	Vakalath (R5) IN EP/03/KOB/2024 IN CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	02.09.2026	
15	2837/2026 3214117008872026/3 07.09.2026	Reply IN CA(C/ACT)/23/KOB/2026	Codepro System Pvt Ltd	The Registrar of Companies, Kerala	Shameem Ahamed	08.09.2026	
16	3214114010682024/25 31.08.2026	Written Submissions In IA(C/ACT)/204/KOB/2025 In CP(C/ACT)/06/KOB/2025	Ritu Gupta & Anr	RBG Trading Corp Pvt Ltd	Nitish Satheesh Shenoy	02.09.2026	
17	2795/2026 3214117011172024/26 02.09.2026	Vakalath (R5) IN EP/01/KOB/2024 IN CP/114/KOB/2019	Rajkumar Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
18	2796/2026 3214117011172024/28 02.09.2026	Written Arguments (R5) IN EP/01/KOB/2024 IN CP/114/KOB/2019	Rajkumar Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
19	2797/2026 3214117011192024/18 02.09.2026	Written Arguments (R5) IN EP/03/KOB/2024 IN CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
20	3214117011172024/27 02.09.2026	Vakalath In EP/03/KOB/2024 In CP/125/KOB/2019	Rajkumar Gupta & Anr	RBG Retail Pvt Ltd & Others	Aswin Gopakumar	03.09.2026	
21	3214117008392024/45 31.08.2026	Written Submissions In CP(C/ACT)/24/KOB/2024	Ritu Gupta & Anr	RBG Enterprises Pvt Ltd & Others	Nithish Sathesh Shenoy	03.09.2026	
22	3214117007372025/3 02.09.2026	Written Submission In IA(C/ACT)/140/KOB/2025 In CP(C/ACT)/24/KOB/2024	Minakshi Gupta	Ritu Gupta & Others	Akhil Suresh	03.09.2026	
23	2842/2026 3214117004292026/11 02.09.2026	Memo in CP(CAA)/01/KOB/2026	Bhima Boutique Pvt Ltd	Bhima Jewels Kochi Pvt Ltd	Jose Joseph	07.09.2026	
24	3214117008872026/2 07.09.2026	Reply by Appelant In Company Appeal (C/ACT)/23/KOB/2026	Fasalul Haque Kuzhibattil	The Registrar of Companies, Kerala	Shameem Ahamed	08.09.2026	

राष्ट्रीय कम्पनी विधि अधिकरण
NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH
कोच्चि खंडपीठ

DEPUTY REGISTRAR
NCLT, KOCHI BENCH